

LOK SABHA
UNSTARRED QUESTION NO. 23
TO BE ANSWERED ON 19TH JULY, 2021

Taxes on Petroleum Products

23. SHRI M.K. RAGHAVAN:
SHRI HANUMAN BENIWAL:
SHRI THIRUNAVUKKARASAR SU:
SHRI PARTHIBAN S.R.:
SHRI UTTAM KUMAR REDDY NALAMADA:
SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:
SHRI ACHYUTANANDA SAMANTA:
MS. S. JOTHIMANI:
SHRI RAVNEET SINGH BITTU:
SHRIMATI MALA ROY:

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the price of petrol, diesel, LPG and other fuels in all the States/UTs during each week since 2019, along with the amount of price that is comprised of Central and State duties in each State, State-wise especially in Telangana including the taxes being levied by the Government on various petroleum products in the country;

(b) the details of the number of times the petrol/ diesel prices have been increased in the last two years along with the quantum of increase in prices and the reasons for continuous increase in the prices of petrol/ diesel etc. across the country including Rajasthan inspite of drop in the prices of crude oil in the international market;

(c) the details of monthly average price per barrel of international crude oil during the last three years, year-wise and month-wise along with the details of price at which petrol has been imported into the country since 2019;

(d) average excise duty along with the other cess, duties levied on petrol and diesel during the last three years, year-wise and month-wise including the total amount collected by the centre from taxes on fuels since 2019, year-wise;

(e) whether it is a fact that the Monetary Policy Committee (MPC) headed by the Reserve Bank of India Government has recommended for cutting the taxes on petroleum products, if so, the details thereof and the reasons for non-implementation of these recommendations by the Government;

(f) whether the Government proposes to introduce any concrete policy or take any decision to reduce the rising prices of petrol/diesel/LPG by discontinuing or reducing various types of taxes levied on the same to provide relief to the people of the country, if so, the time by which it will be implemented, if not, the reasons therefor; and

(g) the details of hike in per litre dealer commission along with the total amount of tax/excise duty collected from oil company during the last 18 months, company-wise and month-wise?

ANSWER

ఐక్యత, విజయం, ప్రగతి, అభివృద్ధి, అభివృద్ధి, అభివృద్ధి
(Jh jkesroj rsh)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) to (d) & (g): Prices of petrol and diesel are market-determined with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) have been taking appropriate decision on pricing of petrol and diesel on the basis of international product prices and other market conditions. The OMCs have increased and decreased the prices of petrol and diesel according to changes in international prices and rupee dollar exchange rate. Effective 16th June, 2017, daily pricing of petrol and diesel has been implemented in the entire country. The prices of petrol in the States across the country varies due to freight rates, VAT/local levies etc.

The details of the Retail Selling Price (RSP) of petrol and diesel at Hyderabad, Telangana are at Annexure-1.

The details of number of times the prices of petrol, diesel and LPG have changed at Delhi from 1st July, 2020 to 9th July 2021 are at Annexure-2.

The average monthly price of Indian Basket of crude oil since April, 2018 is at Annexure-3.

The details of total central excise duty including cesses on petrol and diesel and details central excise collected from petroleum products in the last three years are at Annexure-4.

The State wise actual rates of VAT on petrol and diesel as on 1st April 2021 are given as Annexure-5.

The details of hike in dealer commission on petrol and diesel during the last 18 months is given below:-

Rs./KL

Effective date	Petrol	Diesel
1-Aug-17	2674.74/KL + 0.859% of billable product price	2031.38/KL + 0.257% of billable product price
19-Feb-19	2637.80/KL + 0.859% of billable product price	2000.60/KL + 0.257% of billable product price

(e): Monetary Policy is dealt by Reserve Bank of India.

(f): The excise duty rates on petrol and diesel have been calibrated to generate resources for infrastructure and other developmental items of expenditure keeping in view the present fiscal position.

x-x-x-x-x

Annexure-1

Annexure referred to in reply to parts (a) to (d) & (g) of Lok Sabha Unstarred Question No. 23 asked by Shri M.K. Raghavan, Shri Hanuman Beniwal, Shri Thirunavukkarasar Su, Shri Parthiban S.R., Shri Uttam Kumar Reddy Nalamada, Shri Vijayakumar (alias) Vijay Vasanth, Shri Achyutananda Samanta, Ms. S. Jothimani, Shri Ravneet Singh Bittu and Shrimati Mala Roy to be answered on 19th July, 2021 regarding “Taxes on Petroleum Products”.

Product	01- April, 2019	01- April, 2020	01- January, 2021	01- February, 2021	01- March, 2021	01- April, 2021	01- May, 2021	01- June, 2021	01- July, 2021
Petrol	77.26	73.97	87.06	89.77	94.79	94.16	93.99	98.20	102.69
Diesel	71.81	67.82	80.60	83.46	88.86	88.20	88.05	93.08	97.20
LPG	762.00	796.50	746.50	771.50*	871.50	861.50	861.50	861.50	887.00

* As on 4th February, 2021

Annexure-2

Annexure referred to in reply to parts (a) to (d) & (g) of Lok Sabha Unstarred Question No. 23 asked by Shri M.K. Raghavan, Shri Hanuman Beniwal, Shri Thirunavukkarasar Su, Shri Parthiban S.R., Shri Uttam Kumar Reddy Nalamada, Shri Vijayakumar (alias) Vijay Vasanth, Shri Achyutananda Samanta, Ms. S. Jothimani, Shri Ravneet Singh Bittu and Shrimati Mala Roy to be answered on 19th July, 2021 regarding "Taxes on Petroleum Products".

2019-20

Particulars	Petrol	Diesel
Increase	89	79
Decrease	124	119
No change	153	168
Total	366	366

2020-21

Particulars	Petrol	Diesel
Increase	76	73
Decrease	10	24
No change	279	268
Total	365	365

2021-22

Particulars	Petrol	Diesel
Increase	39	36
Decrease	1	2
No change	64	66
Total	104	104

*Data for 2021-22 is upto 13-Jul-21

Annexure-3

Annexure referred to in reply to parts (a) to (d) & (g) of Lok Sabha Unstarred Question No. 23 asked by Shri M.K. Raghavan, Shri Hanuman Beniwal, Shri Thirunavukkarasar Su, Shri Parthiban S.R., Shri Uttam Kumar Reddy Nalamada, Shri Vijayakumar (alias) Vijay Vasanth, Shri Achyutananda Samanta, Ms. S. Jothimani, Shri Ravneet Singh Bittu and Shrimati Mala Roy to be answered on 19th July, 2021 regarding “Taxes on Petroleum Products”.

Month	Indian Basket of Crude Oil (\$/bbl)
Apr-18	69.22
May-18	75.25
Jun-18	73.83
Jul-18	73.47
Aug-18	72.53
Sep-18	77.88
Oct-18	80.08
Nov-18	65.40
Dec-18	57.77
Jan-19	59.27
Feb-19	64.53
Mar-19	66.74
Apr-19	71.00
May-19	70.01
Jun-19	62.37
Jul-19	63.63
Aug-19	59.35
Sep-19	61.72
Oct-19	59.70
Nov-19	62.53
Dec-19	65.50
Jan-20	64.31
Feb-20	54.63
Mar-20	33.36
Apr-20	19.90
May-20	30.61
Jun-20	40.63
Jul-20	43.35
Aug-20	44.19
Sep-20	41.35
Oct-20	40.66
Nov-20	43.34
Dec-20	49.84
Jan-21	54.79
Feb-21	61.22
Mar-21	64.73
Apr-21	63.40
May-21	66.95
Jun-21	71.98
Jul-21 (till 12 th July)	74.34

The Indian basket of Crude Oil represents a derived basket comprising of Sour grade (Oman & Dubai average) and Sweet grade (Brent Dated) of Crude oil processed in Indian refineries

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Period	Total Central Excise duty (Rs/litre)			
	Petrol (unbranded)	Petrol (branded)	Diesel (unbranded)	Diesel (branded)
W.e.f. 04.10.2017	19.48	20.66	15.33	17.69
W.e.f. 02.02.2018	19.48	20.66	15.33	17.69
W.e.f. 05.10.2018	17.98	19.16	13.83	16.19
W.e.f. 06.07.2019	19.98	21.16	15.83	18.19
W.e.f. 14.03.2020	22.98	24.16	18.83	21.19
W.e.f. 06.05.2020	32.98	34.16	31.83	34.19
W.e.f. 02.02.2021	32.90	34.10	31.80	34.20

Central excise duty collected from petroleum products are as under:

Item	2018-19	2019-20	2020-21
Petrol	68929	66279	101598
Diesel	144471	112032	233296
ATF	2540	1461	779
Natural Gas	1547	1573	1195
Cess on crude oil	17814	16500	7877
Total	235301	197845	344746

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Statement of Actual rates of VAT/Sales Tax levied by various States/ UTs as on 01-Apr-21

Sr. No	State	Petrol	Diesel
1	Andaman & Nicobar Islands	6%	6%
2	Andhra Pradesh	31% VAT + Rs.4/litre VAT+Rs.1/litre Road Development Cess and Vat thereon	22.25% VAT + Rs.4/litre VAT+Rs.1/litre Road Development Cess and Vat thereon
3	Arunachal Pradesh	20.00%	12.50%
4	Assam	32.66% or Rs.22.63 per litre whichever is higher as VAT minus Rebate of Rs.5 per Litre	23.66% or Rs.17.45 per litre whichever is higher as VAT minus Rebate of Rs.5 per Litre
5	Bihar	26% or Rs 16.65/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)	19% or Rs 12.33/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)
6	Chandigarh	Rs.10/KL cess +22.45% or Rs.12.58/Litre whichever is higher	Rs.10/KL cess + 14.02% or Rs.7.63/Litre whichever is higher
7	Chhattisgarh	25% VAT + Rs.2/litre VAT	25% VAT + Rs.1/litre VAT
8	Dadra and Nagar Haveli and Daman and Diu	20% VAT	20% VAT
9	Delhi	30% VAT	Rs.250/KL air ambience charges + 16.75% VAT
10	Goa	27% VAT + 0.5% Green cess	23% VAT + 0.5% Green cess
11	Gujarat	20.1% VAT+ 4% Cess on Town Rate & VAT	20.2% VAT + 4 % Cess on Town Rate & VAT
12	Haryana	25% or Rs.15.62/litre whichever is higher as VAT+5% additional tax on VAT	16.40% VAT or Rs.10.08/litre whichever is higher as VAT+5% additional tax on VAT
13	Himachal Pradesh	25% or Rs 15.50/Litre- whichever is higher	14% or Rs 9.00/Litre- whichever is higher
14	Jammu & Kashmir	24% MST+ Rs.5/Litre employment cess, Reduction of Rs.0.50/Litre	16% MST+ Rs.1.50/Litre employment cess
15	Jharkhand	22% on the sale price or Rs. 17.00 per litre , which ever is higher + Cess of Rs 1.00 per Ltr	22% on the sale price or Rs. 12.50 per litre , which ever is higher + Cess of Rs 1.00 per Ltr
16	Karnataka	35% sales tax	24% sales tax
17	Kerala	30.08% sales tax+ Rs.1/litre additional sales tax + 1% cess	22.76% sales tax+ Rs.1/litre additional sales tax + 1% cess

Sr. No	State	Petrol	Diesel
18	Ladakh	24% MST+ Rs.5/Litre employment cess, Reduction of Rs.2.5/Litre	16% MST+ Rs.1/Litre employment cess , Reduction of Rs.0.50/Litre
19	Lakshadweep	Nil	Nil
20	Madhya Pradesh	33 % VAT + Rs.4.5/litre VAT+1% Cess	23% VAT+ Rs.3/litre VAT+1% Cess
21	Maharashtra – Mumbai, Thane & Navi Mumbai	26% VAT+ Rs.10.12/Litre additional tax	24% VAT+ Rs.3.00/Litre additional tax
22	Maharashtra (Rest of State)	25% VAT+ Rs.10.12/Litre additional tax	21% VAT+ Rs.3.00/Litre additional tax
23	Manipur	36.50% VAT	22.50% VAT
24	Meghalaya	20% or Rs15.00/Litre- whichever is higher (Rs.0.10/Litre pollution surcharge)	12% or Rs9.00/Litre- whichever is higher (Rs.0.10/Litre pollution surcharge)
25	Mizoram	25% VAT	14.5% VAT
26	Nagaland	25% VAT or Rs. 16.04/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance cess	16.50% VAT or Rs. 10.51/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance cess
27	Odisha	32% VAT	28% VAT
28	Puducherry	26% VAT	17.75% VAT
29	Punjab	Rs.2050/KL (cess)+ Rs.0.10 per Litre (Urban Transport Fund) +24.79% VAT+10% additional tax on VAT	Rs.1050/KL (cess) + Rs.0.10 per Litre (Urban Transport Fund) + 15.94% VAT+10% additional tax on VAT
30	Rajasthan	36% VAT+Rs 1500/KL road development cess	26% VAT+ Rs.1750/KL road development cess
31	Sikkim	25.25% VAT+ Rs.3000/KL cess	14.75% VAT + Rs.2500/KL cess
32	Tamil Nadu	15% + Rs.13.02 per litre	11% + Rs.9.62 per litre
33	Telangana	35.20% VAT	27% VAT
34	Tripura	25% VAT+ 3% Tripura Road Development Cess	16.50% VAT+ 3% Tripura Road Development Cess
35	Uttar Pradesh	26.80% or Rs 18.74/Litre whichever is higher	17.48% or Rs 10.41/Litre whichever is higher
36	Uttarakhand	25% or Rs 19 Per Ltr whichever is greater	17.48% or Rs Rs 10.41 Per Ltr whichever is greater
37	West Bengal	25% or Rs.13.12/litre whichever is higher as sales tax+ Rs.1000/KL cess- Rs.17/KL exemption – Rs 1000/KL sales tax rebate (20% Additional tax on VAT as irrecoverable tax)	17% or Rs.7.70/litre whichever is higher as sales tax + Rs 1000/KL cess – Rs 1000/KL sales tax rebate (20% Additional tax on VAT as irrecoverable tax)
Source- (As per details provided by IOCL/HPCL)			